COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 201 OF 2017 &</u> IA NOS. 875, 514 & 861 OF 2017

Dated: 5th December, 2017

In the matter of:

BLA Power Pvt. Ltd. Appellant(s)

Vs.

State of Madhya Pradesh through Energy Departments & Ors. Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on <u>12.12.2017.</u>

COURT MASTER